				Name o	CIN : U24	tor: LABLAND BIOTECH 129KA1994PTC016040 cement of CIRP: 13th Ju		D							
LIST OF CREDITORS Summary as on 04th July 2025															
Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016															
				An	nexure 7 - List of ope	rational creditors (Gove	rnment dues)								
	Details of Claimant	Details of Claimant		Date of Claim Received		Details of Claim admitted					Amount of	Amount of any mutual			Amount in Rs.
SI NO	Department	Government	Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in SCC, if applicable	Contigent	dues, that may be set- off	Amount of claim not admitted	Amount of claim under verificati on	Remarks, if any
			1			1	1	1	1	1	1		I		